

विधान सभा प्रश्न

विभाग का नाम	:	वन विभाग
अतारांकित प्रश्न संख्या	:	2154
उत्तर की तिथि	:	14.03.2022
विषय	:	वन अधिकार अधिनियम
प्रश्नकर्ता का नाम	:	श्री संजय अवस्थी (अर्की)
सम्बन्धित मन्त्री	:	वन मन्त्री

प्रश्न	उत्तर
गत 3 वर्षों में दिनांक 01.02.2022 तक अर्की विधान सभा निर्वाचन क्षेत्र के अन्तर्गत वन अधिकार अधिनियम के तहत कितने मामले स्वीकृत हुए; ब्यौरा दें?	गत 3 वर्षों में दिनांक 01.02.2022 तक अर्की विधान सभा निर्वाचन क्षेत्र के अन्तर्गत वन अधिकार अधिनियम की धारा 3(2) के तहत 16 मामलों में स्वीकृति प्राप्त हुई है। ब्यौरा अनुलग्नक (क) पर संलग्न है।

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## अनुलग्नक-क

गत तीन वर्षों में दिनांक 01.02.2022 तक अर्की विधान सभा निर्वाचन क्षेत्र के अन्तर्गत वन अधिकार अधिनियम के तहत स्वीकृत मामले

### **FRA Cases approved during last three year 01.04.2018 to 01.02.2022.**

S.No	Name of Division	Name of Proposal	Area in Ha.	Categories	Date of approval by DFO
1	Kunihar	Diversion of 0.0374ha of forest land for the construction of sub-health center Materni in UPF-Materni	0.0374	Health/Dispensary	Approved vide letter No.399 dated 13.4.2018
2	Kunihar	Diversion of 0.1815ha of forest land for the construction of link road Dwati School to Dagcchsari in U-186 Lambo	0.1815	Road	Approved vide letter No.1332dated 30.5.2018
3	Kunihar	Diversion of 0.1460ha of forest land for the construction of ambulance road Jadha lohe ki dori to house of Haridass in UPF-Mann	0.146	Road	Approved vide letter No.1778 dated 19.6.2018
4	Kunihar	Diversion of 0.0188ha of forest land for the construction of Community Center Harthu in UPF-Harthu	0.0188	Community Centre	Approved vide letter No.2210 dated 10.7.2018
5	Kunihar	Diversion of 0.0749ha of forest land for the construction of ambulance road Pukta ghati to Harijan Basti to Nichli Khali, Jablu UPF-Gharno	0.0749	Road	Approved vide letter No.2778dated 1.8.2018
6	Kunihar	Diversion of 0.1048ha of forest land for the construction of link road harijan basti to Village Dadu Kallar UPF-Chaili	0.1048	Road	Approved vide letter No.3655dated 22.9..2018
7	Kunihar	Diversion of 0.0951ha of forest land for the construction of link road Kajyara Nala to Takrindi Huran D-51 Ser Gharakru	0.0951	Road	Approved vide letter No.3677dated 25.9..2018
8	Kunihar	Diversion of 0.15ha of forest land for the construction of link road Basantpur School to Uprali Puryana (UPF – Puryana)	0.15	Road	Approved vide letter No.4177dated 22.10.2018

9	Kunihar	Diversion of 0.1467ha of forest land for the construction of link road Thalu to SC Bastiupar Kashlu Siuri	0.1467	Road	Approved vide letter No.4835dated 28.11.2018
10	Kunihar	Diversion of 0.8309ha of forest land for the construction of link road Buila to Bag ka Jubbar	0.8309	Road	Approved vide letter No.6225dated 23.1.2019
11	Kunihar	Diversion of 0.0006 ha of forest land for the construction of link road Bajot to Katli	0.0006	Road	Approved vide letter No.6423dated 1.2.2019
12	Kunihar	Diversion of 0.0555 ha of forest land for the construction of link road from main road Galot to Neri Chamara	0.0555	Road	Approved vide letter No.6863dated 16.2.2019
13	Kunihar	Diversion of 0.2430 ha of forest land for the construction of Jeepable road NH-205 to Sukhan –Surala Samshanghat	0.243	Road	Approved vide letter No.7011dated 22.2.2019
14	Kunihar	Diversion of 0.1505 ha of forest land for the construction of ambulance road from Kyari to uprali Kyari Harijan Basti	0.1505	Road	Approved vide letter No.7501dated 14.3.2019
15	Kunihar	Diversion of 0.2921 ha of forest land for the construction of Gramin sadak Devraghat to Nanihas road	0.2921	Road	Approved vide letter No.2542dated 13.8.2019
16	Nalagarh	Construction of Ambulance road from Kanchi mod to Kainth Ka Pani	0.25	Road	Approved vide letter No.9227 dated 23.02.2022

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